

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/201/2016

**NAME OF THE PETITIONER(S)** : CMK Subramaniam & 4 Others

**NAME OF THE RESPONDENT(S)** : M/s AL Housing Pvt Ltd & 5 Others

**UNDER SECTION** : 397/398

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
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**REPRESENTATION BY WHOM**

1. PREETHI S. ARASU  
for RAJAGORAL &  
RAHMUNATHAN  
Advocate

Counsel for Petitioner

Preethi S.  
Advocate

2. B. BALAMURUGAN.  
Represent Counsel for Respondent.

B. Bala  
Advocate

**ORDER**

Ms Preethi S Arasu, proxy counsel representing senior counsel for petitioner and Shri B Balamurugan, proxy counsel representing senior counsel for respondents present. Both the proxy counsels sought time for submitting arguments. Time extended at their request. Put up on 08.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)